

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1849
ANSWERED ON 09.12.2021

CLEAN ENERGY SECTOR

1849. SHRI K. NAVASKANI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of investment made in the clean energy sector in the country during the last three years;
- (b) the details of projects identified for such investments, State-wise;
- (c) whether the Government has taken steps for the development of the clean energy sector;
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) & (b) Most of the grid connected renewable energy projects in the country are being implemented by private sector developers selected through transparent competitive bidding. There is no State-wise identification of potential RE projects.

As per Bloomberg New Energy Finance (BNEF) reports, the details of new investment made in the clean energy sector in the country during the last three years is given below:

(USD Bn)

Year	Investment
2018	10.8
2019	9.3
2020	6.2

(c) & (d) The Government has taken several steps to promote renewable energy in the country. These include:-

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Laying of new transmission lines and creating new sub-station capacity for evacuation of renewable power,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- Setting up of RE parks to provide land and transmission to RE developers on a plug and play basis,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Green Term Ahead Market (GTAM) launched to facilitate procurement of RE power through power exchange in the country.
